

Supplementary Constitution of Benches with effect from 23rd of April, 2012.

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| 1 | 9 | Hon. Yatindra Singh, J.
Hon. Mohammad. Tahir, J. | Fresh, order, admission, hearing Special Appeals relating to education matters (except service education matters) and all listed cases under Intellectual Property Rights
<p style="text-align: center;">AND</p> Listed Special Appeals upto 31.12.2004 and Special Appeals relating to Education matters (except service education matters) from January 1 st , 2010 onwards and Misc. Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases. |
| | | <u>At 2.00 P.M.:</u> | Misc. Writs upto the year 2002 and for the year 2006 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned. |
| 2 | 21 | Hon. R.K. Agrawal, J.
Hon. Mushaffey Ahmad, J. | Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) and Land Acquisitions.
<p style="text-align: center;">AND</p> Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from 1 st January, 2009 onwards and Land Acquisitions from January 1 st , 2011 onwards including Bunch Cases. |
| | | <u>At 2.00 P.M.:</u> | Misc. Writs for the year 2004 and 2005 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 3 | 40 | Hon. S.K. Singh, J.
Hon. Arvind kumar Tripathi, J (II) | Fresh, order, admission, hearing and all Listed F.A.s and Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases. |
| | | <u>Thereafter:</u> | Oldest F.A.s for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |

- 4 37 Hon. Sunil Ambwani, J.
Hon. Aditya Nath Mittal, J.
- Fresh, order, admission, hearing Writs relating to Urban Ceiling and all fresh and listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.
- AND
- Listed Writs relating to Urban Ceiling from January 1st of 2009 onwards and listed Control Orders and Land Acquisitions for the year 2009 and 2010 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 2003 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 5 36 Hon. S.P. Mehrotra, J.
Hon. Mahendra Dayal, J.
- Listed Special Appeals from the year 2005 to 2009 and Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto the year 2006 for Orders, Admission and Hearing.
- Thereafter:
- On priority basis Service Writs relating to transfer/suspension of all categories,** Oldest Service Writs and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 6 29 Hon. Vineet Saran, J.
Hon. Virendra Vikram Singh, J.
- Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts
- AND
- Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1st, January, 2010 onwards for Orders, Admission and Hearing including bunch cases.
- At 2.00 P.M.:
- On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 2003 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 7 35 Hon. Rakesh Tiwari, J.
Hon. Het Singh Yadav, J.
- Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from the year 2007 to 2009 for Orders, Admission and Hearing including bunch cases.

- Thereafter: Service Writs for the year 2004 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 8 30 Hon. Rajes Kumar, J.
Hon. Anil Kumar Sharma, J. Fresh, order, admission, hearing and all Listed F.A.F.O.s.,

Oldest F.A.F.O.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of
Thereafter: the category assigned.
- 9 59 Hon. S.U. Khan, J. Fresh, order, admission, hearing and all Listed F.A.s.

Thereafter: Oldest F.A.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of
the category assigned.
- 10 42 Hon. Devendra Pratap Singh, J. Fresh, order, admission, hearing and all Listed Criminal Writs.
Hon. Anurag Kumar, J.

At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of
the category assigned.
- 11 46 Hon. Amar Saran, J. Fresh, order, admission, hearing Division Bench Criminal
Hon. Ashok Srivastava, J. Appeals including those where record has been called for
considering the application for bail and All Fresh and Listed
Criminal Contempt, Criminal Appeals arising from POTAs,
Contempt Appeals and writs related to Public interest
Litigation (Criminal).

AND
Listed Criminal Appeals from 1st January, 1984 onwards for
Orders and Admission.
- At 2.00 P.M.: Oldest Criminal Appeals for Orders.
- Thereafter: Criminal Appeals from the year 1984 onwards (except
Expedited Criminal Appeals by the Hon'ble Supreme
Court/Hon'ble Court) for Hearing.
- 12 52 Hon. Ravindra Singh, J. Fresh, order, admission, hearing and all Listed Capital Cases
Hon. Surendra Kumar, J.

- Thereafter: Listed Criminal Appeals upto the year 1983 (except Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) for Orders, Admission and Hearing and Capital Cases for Hearing.
- 13 55 Hon. Dharnidhar Jha, J.
Hon. Ramesh Sinha, J. Fresh, order, admission, hearing all listed Habeas Corpus Writs, Criminal Appeals under Section 372 Cr.P.C. and Government Appeals U/S 378 Cr.P.C. .
- At 2.00 P.M.: Oldest Government Appeals for Orders and Admission.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 26 Hon. Sunil Hali, J. Listed Misc. Writs upto the year 2000 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1998 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 44 Hon. Surendra Singh, J.
Hon. Anil Kumar Agarwal, J. Listed expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court for Hearing.
- 16 4 Hon. Abhinava Upadhyaya, J. Fresh, order, admission, hearing Writs arising out of Suits and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India including Bunch Cases.
- AND
- Listed Writs arising out of Suits from 1st January, 2009 onwards and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court from 1st January, 2006 onwards.
- Thereafter: Misc. Writs for the year 1998 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 49 Hon. Ashok Pal Singh, J. Fresh, order, admission, hearing and all Listed Criminal Appeals under Section 372 Cr.P.C. and Government Appeals U/S 378 Cr.P.C. & 407, Habeas Corpus Writs and N.D.P.S. Appeals.

At 2.00 P.M.

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Matters U/S 407 upto 2007 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

18 19 Hon. Ram Surat Ram (Maurya), J.

Fresh, order, admission, hearing and all Listed F.A.F.O.s.

Thereafter:

Oldest F.A.F.O.s for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

19 23 Hon. Pankaj Naqvi, J.

Listed Second Appeals and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court upto the year 2005 for Orders, Admission and Hearing.

At 2.00 P.M.:

Second Appeals upto the year 1978 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 27 Hon. Manoj Misra, J.

Fresh, order, admission, hearing Second Appeals.

AND

Listed Second Appeals from the year 2006 onwards.

At 2.00 P.M.:

Second Appeals for the year 1979 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

21 22 Hon. Sunita Agarwal, J.

Listed Misc. Writs for the year 2001 to 2005 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1998 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.

**CHIEF JUSTICE
18.04.2012**